

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 30714/2014

STATE OF U P AND ORS Petitioner(s)

VERSUS

SHANTI DEVI AND ORS Respondent(s)

(with appln. (s) for c/delay in filing slp)

Date : 18/09/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr Vibhu Tiwari, Adv.
Mr. Ravi Prakash Mehrotra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the petitioner has yet to take steps to
effect service on all the 14 respondents. Be taken within
four weeks time. Notices thereafter be issued.

List again on 11.12.2015.

(RACHNA GUPTA)
Registrar

Signature Not Verified

Digitally signed by
Hema Joshi
Date: 2015.09.23
10:26:52 IST
Reason: